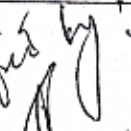


HIGH COURT OF SIKKIM

Statement showing Institution, Disposal and Pendency of cases as on 31.01.2021.

Cases	Total pendency at the beginning of January, 2021 (Civil-Criminal)	Institution during the month of January, 2021 (Civil - Criminal)	Total disposal during the month of January, 2021 (Civil- Criminal)	Pendency at the end of January, 2021 (Civil- Criminal)
1. WRIT PETITION	114 01	01 --	02 -	113 01
2. APPEAL	31 25	- 02	01 01	30 26
3. RSA	19 -	01 -	- -	20 -
4. FAO	03 -	- -	- -	03 -
5. CONTEMPT	01 -	- -	- -	01 -
6. MISC.CASES	- 01	- -	- -	- 01
7. MISC.APPEAL	- -	- -	- -	- -
8. SUO MOTU TRANSFER PETITION	- -	- -	- -	- -
9. TRANSFER PETITION	01 -	- -	- -	01 -
10. BAIL APPLICATION	- 01	- 03	- 03	- 01
11. MAC APPEAL	16 -	02 -	- -	18 -
12. REVIEW	01	- -	- -	01 -
13. REVISION	07 08	- -	- -	07 08
14. MAT APPEAL	- -	- -	- -	- -
15. REVISION U/S 19 OF THE (FAM CT.)	- -	- -	- -	- -
16. LEAVE PETITION	- 01	- -	- -	- 01
17. ARBITRATION PETITION/APPEAL	03 -	-- -	-- -	03 -
18. S.A.O.	- -	- -	- -	- -
19. REFERENCE	- -	- -	- -	- -
20. C.O.	02 -	- -	- -	02 -
21. TAX APPEAL	04 -	- -	- -	04 -
22. SP.APPEAL	- -	- -	- -	- -
23. Ex.P.	- -	- -	- -	- -
GRAND TOTAL	202 37	04 05	03 04	203 38

Verified by:

 03/02/2021

